

Before Shri R.S. Virk, District Judge (Retd.)

File no. 628

Objector : Sun & Snow Resort Ltd.

Present : Shri Jitender Ratta, Advocate (Enrolment No. D/205/09)


Order :

1. It may be noticed at the outset that vide order dated 02/02/2016, passed in civil appeal no. 13301/2015 bearing the title Subarata Bhattacharaya Versus Securities & Exchange Board Of India, the Hon'ble supreme court had directed constitution of a committee by SEBI to be headed by Hon'ble Mr. Justice R.M. Lodha former Chief Justice of India as its Chairman for disposing of the land purchased by PACL so that the sale proceeds recovered there from can be paid to the investors who have invested their funds in the company for purchase of the land. Subsequent thereto, I have been appointed by the said committee to hear objections/representations against attachments of various properties in the matter of PACL Ltd as so mentioned in the order dated 15/11/2017 (to be read with orders dated 13/04/2018, 02/07/2018 and 07/12/2018) of the Hon'ble Supreme Court in civil appeal no. 13301/2015 Subrata Bhattacharya Vs SEBI, and notified in SEBI Press release no. 66 dated 08/12/2017.
2. The objector company above named had filed the present petition seeking delisting, (from the list of properties shown attached on www.auctionpacl.com) the two properties detailed below :-
 - (i) Land measuring 714 Sq. mtrs. situated on Bala Hisar Road – Rajpur Road, near Bada Mod, Mussorie;
 - (ii) Land measuring 780 Sq. mtrs. situated at Invernal House on Bala Hisar Road – Rajpur Road, near Bada Mod, Mussorie;
3. Shri Shri Jitender Ratta, Advocate above named has today given a statement to the effect that he is practicing with Shri Rahul Sharma, Advocate through whom the present petition no. 628 was filed on behalf of Sun & Snow Resorts Ltd. He added that they have received instructions from the above named company to withdraw the present petition.
4. In view of the above statement of Shri Jitender Ratta, advocate, the present objection petition is hereby dismissed as withdrawn.

Date : 08/02/2018


R. S. Virk

Distt. Judge (Retd.)


Jitender Ratta
D/205/09
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Received on behalf of
Rahul Sharma